17

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 94/397-398/NCLT/AHM/2016 (New) C.P. No. 34/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

Name of the Company:

Vortex Ice Cream Pvt. Ltd. & Ors.

V/s.

Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Sandeep Singhi

Advocade

Respondent

for Singhi & Co. 2. PAVANS GODIANALA

ADVOCATE

2,5,6,7

3. A. R. Shath

Adv. & Soliati

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**ORDER** 

Learned Advocate Mr. Arjun Sheth present for Original Petitioner. Learned Advocate Mr. Sandeep Singhi present for Original Respondents No. 1, 2, 5 to 7. Learned Advocate Mr. Pavan Godiawala present for Original Respondent No. 3.

Both sides counsels represented that they will report about the settlement process on 13.11.2017.

Hence, list the matter on 13.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of November, 2017.